

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:6221
ANSWERED ON:05.05.2015
EIA FOR LOW MEDIUM EROSION
Patel Smt. Jayshreeben

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the State Government of Gujarat has requested the Union Government to make modification in the policy for low and medium erosion areas to have Rapid EIA instead of comprehensive EIA for getting environment and CRZ clearances which will result in early completion of new projects or expansion of projects;
- (b) if so, the details thereof and the reaction of the Government thereto; and
- (c) the time by which the proposal is likely to be finalized?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) to (c) The Government of Gujarat requested to consider projects for Coastal Regulation Zone (CRZ) clearance in low and medium eroding coastal stretches based on rapid Environment Impact Assessment (EIA) instead of comprehensive EIA Report. The request could not be considered since a rapid EIA, which is based on one season data may not address all the environmental concerns. As per the procedure prescribed for seeking prior clearance under the CRZ Notification, 2011, all project proposals in stretches classified as low and medium eroding as well as stable coasts shall be accompanied by comprehensive EIA studies based on three season data. This requirement is uniformly applicable throughout the country. To conserve and protect such coastal stretches, promote development through sustainable manner, it is important that comprehensive EIA studies are carried out based on scientific principles and Environment Management Plans worked out accordingly before considering proposals in such stretches.